

(d) whether such appointment are likely to bring down the National Institute of Public Cooperation and Child Development in estimation of other professional, national and international institutions?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): (a) An IAS Officer with more than eighteen years of varied experience in different fields was appointed as Director of the National Institute of Public Cooperation and Child Development (NIPCCD).

(b) This appointment was made in view of the immediate needs of the Institute which was facing acute administrative problems.

(c) No, Sir.

(d) It is not apprehended that NIPCCD would go down in the estimation of other professional institutions because of this appointment.

#### **Supply of Milk Products to Mother Dairy, Calcutta by NDDB**

6191. SHRI P.R. KUMARAMANGALAM: Will the Minister of AGRICULTURE be pleased to state:

(a) the total quantity and type of milk, milk products supplied to Mother Dairy, Calcutta by the National Dairy Development Board by train since March, 1986;

(b) whether Government are aware that in order to overcome spoilage of milk during transportation, recourse is being taken to the use of preservatives such as Hydrogen Peroxide;

(c) whether no test on preservatives are

conducted at Mother Dairy, Calcutta; and

(d) if so, the measures taken to use alternative preservative as Hydrogen Peroxide is harmful to human being?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) The information is being collected and will be laid on the table of the Sabha.

(b) No preservative is added to the milk despatched over long distance. Only fresh pasteurised chilled milk is transported in insulated rail tankers.

(c) The Mother Dairy, Calcutta, regularly conducts tests to detect the presence of preservatives in the raw milk received from various cooperative dairy federations and milk unions.

(d) Does not arise.

#### **Employment to Agricultural and Rural Labour in Punjab**

6192. SHRI KAMAL CHAUDHRY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Punjab Government has forwarded any proposal to provide employment to agricultural and rural labour in Punjab; and

(b) if so, the details thereof and the action taken by Union Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY):

(a) No such proposal from Government of

Punjab has been received in the Ministry of Agriculture.

(b) Question does not arise.

**Allocation for Development of Women and Children under DWCRA**

6193. SHRI S. PALAKONDRAYUDU:

Will the Minister of AGRICULTURE be pleased to state:

(a) the amount allocated to Andhra Pradesh under the Development of Women and Children in Rural Areas, district-wise since 1986 to 1988;

(b) the names of the agencies through which the amount has been spent;

(c) whether there is any proposal to increase the amount during 1989-90; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY):

(a) The information is given in the Statement below.

(b) The amount has been spent through the District Rural Development Agencies of the concerned districts.

(c) and (d). The funds under the programme of DWCRA are released on the basis of number of women's groups formed. For 1989-90, 600 groups have been allocated to Andhra Pradesh. On this basis, the District Rural Development Agencies would be entitled to Rs. 30.60 lakhs as Central share and Rs. 30.00 lakhs as UNICEF share, subject to the groups being formed.